## THE HIGH COURT OF MEGHALAYA: SHILLONG

## NOTICE

NO.HCM.III/166/2019-Judl./Part-1/415

Dated Shillong, the 21st October, 2022

It is hereby notified to all concerned that DIVISION BENCH II will not sit on 25th, 26th, 27th and 28th October, 2022. All cases fixed before the said Bench on the above dates shall stand adjourned and will appear on 31st October, 1st, 2nd and 3rd November, 2022 respectively except for urgent matters which, if any, may be mentioned before the DIVISION BENCH comprising the Hon'ble Mr. Justice H.S. Thangkhiew and Hon'ble Mr. Justice W. Diengdoh which will sit at 10.30 A.M in Court Room No.2 on the dates fixed.

By Order,

JOINT REGISTRAR (LISTING) Memo NO.HCM.III/166/2019-Judl./Part-1/415-A Dated Shillong, the 21st October, 2022

- 1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.A to the Registrar General, High Court of Meghalaya, Shillong for kind information.
- 5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for kind information.
- 6. The P.S. to the Advocate General/Addl. Advocate General, Shillong for kind information.
- 7. The Deputy Solicitor General/Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
- 8. The President/ Secretary, High Court Bar Association, Shillong for kind information.
- 9 The System Analyst, High Court of Meghalaya, Shillong with a request to get the same uploaded in the official website.
  - 10. All Court Masters concerned for information and necessary action.
  - 11. Notice Board.
  - 12. Office File.

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